

Contested Commercial Cases disposed during the Month: August, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/69/2023	10-04-2023	The Chief Engineer (National Highways) P.W. (Roads) Department, Govt. of West Bengal Vs Stone Concern Infrastructure Development (Private) Limited	Soumendra Roy Chowdhury	7980511251	23-08-2024	501	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	71/2024	16-10-2023	M/s Srinath Buiklers and Housing Co Pvt. Ltd. Vs Union of India through the Chief Engineer Military Engineer Services	Sweta Gandhi	9836807497	17-08-2024	65 Days	No	Dispose of the Application U/S 9	Nil	Nil
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	66/2024	22-09-2023	M/s Srinath Buiklers and Housing Co Pvt. Ltd. Vs Union of India through the Chief Engineer Military Engineer Services	Sailendra Prasad	9830749586	17-08-2024	65 Days	No	Dispose of the Application U/S 9	Nil	Nil
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/34/2024	34/2024	18-05-2022	M/S Sahida Construction Vs M/S RCS universal and Co. and 2 Ors			14-08-2024 (Contested)	819 days	No	dismissed on contest	No	No

5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)/7/2 024	07 of 2024	24-01-2024	STEEL AUTHORITY OF INDIA LTD Vs PRIMETALS TECHNOLOGIES INDIA PVT LTD			22-08-2024 (Contested)	211 days	NO	Dismissed as not maintainable.	No	No
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)/13/ 2024	13 of 2024	13-10-2023	Mercedes Benz Financial Services India Private Limited Vs P and P Business Pvt Ltd and 1 other			29-08-2024 (Contested)	321 days	No	Disposed of	No	No
7	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. ,	No case management hearing during AUG 2024										
Total Number of cases Disposed during the Month: 6															